

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT –III, NEW DELHI.

(IB)-426/ND/2017

In the matter of:

Mr. Rang Lal Verma

...Applicant.

v.

M/s. PSA Impex Pvt. Ltd.

...Respondent

SECTION: Under Section 9 IBC .

Order delivered on 07.12.2017

Coram:


R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

For the Petitioner
Respondent

Mr. C.S. Chauhan, Adv.

ORDER

Ld. counsel for the petitioner is present and seeks some time to file details of tracking and the delivery report in relation to the notice taken through courier as stated at para 9 of the additional affidavit filed on 24.11.2017 vide diary No. 2865. A week's time is granted for the purpose. Post the matter for enquiry on 22.12.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

KCS